

NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/10/2017 AT 10.30 AM

> PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER – JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/37/2017

NAME OF THE PETITIONER

: VIJAYAKUMAR K KHATRI

NAME OF THE RESPONDENT

: SAI FORGE PVT LTD & 2 OTHS.

UNDER SECTION

: 241/242

S.No. Name (in Capital)

Represented by

Signature

R. Sahara
Peigadarshi mi
Allie
Feerthi

Counsel for feepondents and

ORDER

Counsels for both the parties are present. Counsel for the Respondent submitted that the proposal made by the Petitioner stands rejected by the Board. The Affidavit has been filed along with the Minutes of the meeting. Counsel for the Petitioner submitted that time be granted for filing Application in connection with the rejection of the proposal. At request, time is enlarged. Put up on 08.11.2017 at 10.30 A.M.

ghk